

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 120**

**CP No. 73/Chd/Pb/2023**

**IN THE MATTER OF**

**Sandali Darwaza Resorts And  
Restaurants Private Limited**

...

**Appellant**

**Versus**

**ROC, Pb & Chandigarh & anr.**

...

**Respondents**

**Under Section: 252(3), CA 2013**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 12.07.2024.

Sd/-

**Court Officer**